

SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE THAT DUE TO NON AVAILABILITY OF HON'BLE ARUN MISHRA, J. ON THURSDAY THE 19th JULY, 2018 SITTING OF COURT NO. 8 COMPRISING HON'BLE ARUN MISHRA AND HON'BLE S. ABDUL NAZEER, JJ. STANDS CANCELLED AND THE MATTERS SHOWN BEFORE THIS COURT IN THE DAILY LIST OF MISCELLANEOUS MATTERS FOR THURSDAY THE 19th JULY, 2018 WILL NOT BE TAKEN UP FOR HEARING AND THE SAME STAND ADJOURNED.

TAKE FURTHER NOTICE THAT HON'BLE MR. JUSTICE S. ABDUL NAZEER WILL SIT IN CHAMBERS ON THURSDAY THE 19th JULY 2018 IN COURT NO. 8 AT 10.30 A.M. AND WILL TAKE UP IN CHAMBER MATTERS AS PER THE LIST ISSUED SEPARATELY.

DATED THIS THE 18th DAY OF JULY, 2018.



ADDL. REGISTRAR(DEU)

COPY TO :

ALL CONCERNED